## GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Power Section)Civil Secretariat Srinagar/Jammu

## **Notification**

Jammu, the March, 2025

S.O. 73. In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints below mentioned officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Anantnag.

S. No	Name of the officer	Designation	Place of Posting/ Jurisdiction
1.	Mr. Fayaz Ahmad Banday	Additional Deputy Commissioner,	District Anantnag
2.	Mr. Alyaz Ahmad Naisroo	Additional Deputy Commissioner,	
3.	Mr. Raeis Ahmad Bhat	Assistant Commissioner (Revenue)	
4.	Mr. Syed Fahim Ahmad Bihaqi	Project Officer (Wage Employment) / ACD)	

The Government further in exercise of the powers conferred by subsection (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 appoints the aforesaid Executive Magistrates as Additional District Magistrates within their territorial jurisdiction of District Anantnag

By Order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government

Dated :- 24 -03 - 2025

No. LAW- Powr/18/2022-10

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M. W. W.

## Copy to the:- .

- 1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2. Divisional Commissioner, Kashmir.
- 3. Secretary to Government, Revenue Department.
- 4. District Magistrate, Anantnag. This is with reference to letter No. DCA/Estt/2024-25/5763-98 Dated 19/03/2025
- 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).

7. Incharge Website section

Additional Secretary to Government Department of Law, Justice and P.A

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